

12.00 hrs.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS (CIVIL) AND
AUDIT REPORT

The Minister of Finance (Shri Morarji Desai): Sir, I beg to lay on the Table, under Article 151 (1) of the Constitution, a copy of the Appropriation Accounts (Civil), 1957-58 (including proforma commercial accounts) and the Audit Report, 1959 [Placed in Library, See No LT-1567/59]

NAVY (AUTHORISED DEDUCTIONS)
REGULATIONS

The Deputy Minister of Defence (Sardar Majithia): I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Navy (Authorised Deductions) Regulations, 1959, published in Notification No SRO 227 dated the 22nd August, 1959 [Placed in Library, See No LT-1568/59].

AMENDMENTS TO INDIAN RESERVE
FORCES RULES

Sardar Majithia: I beg to lay on the Table a copy of Notification No SRO 228 dated the 22nd August, 1959 making certain amendments to the Indian Reserve Forces Rules, 1925 [Placed in Library, See No LT-1569/59]

12.11 hrs.

PETITION RE INDIAN ARMS
RULES

Shri Viswanatha Reddy (Rajampet) I beg to present a petition signed by a petitioner relating to amendment of the Indian Arms Rules, 1951

12.12 hrs.

GOVERNMENT SAVINGS BANKS
(AMENDMENT) BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Government Savings Banks Act, 1873

Mr. Speaker: The question is:

"That leave be granted to move for leave to introduce a Bill further to amend the Government Savings Banks Act, 1873"

The motion was adopted

Shri Morarji Desai: I introduce the Bill

12.12 hrs.

GOVERNMENT SAVINGS CERTIFI-
CATES BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to make certain provisions in respect of Government Savings Certificates

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make certain provisions in respect of Government Savings Certificates"

The motion was adopted

Shri Morarji Desai: I introduce the Bill

12.12 hrs.

PUBLIC DEBT (AMENDMENT)
BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 27-8-59

†Introduced with the recommendation of the President.

‡Introduced/moved with the recommendation of the President.

leave to introduce a Bill further to amend the Public Debt Act, 1944.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Public Debt Act, 1944."

The motion was adopted

Shri Morarji Desai: I introduce† the Bill.

12.13½ hrs.

APPROPRIATION (No. 4) BILL

The Deputy Minister of Finance (Shri B. E. Bhagat): On behalf of Shri Morarji Desai, I beg to move†

"That the Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amount spent on a service during the financial year ended on the 31st day of March, 1956, in excess of the amount granted for that service and for that year, be taken into consideration"

Mr. Speaker: There is no note specially regarding any of these points. Therefore, I shall now put the motion to vote.

The question is

"That the Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amount spent on a service during the financial year ended on the 31st day of March, 1956, in excess of the amount granted for that service and for that year, be taken into consideration"

The motion was adopted

Mr. Speaker: The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula

and the long Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2 and 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri B. E. Bhagat: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is :

"That the Bill be passed."

The motion was adopted.

12.14 hrs.

APPROPRIATION (NO. 5) BILL

The Deputy Minister of Finance (Shri B. E. Bhagat): On behalf of Shri Morarji Desai, I beg to move†:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year, be taken into consideration"

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year, be taken into consideration"

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula

†Introduced/moved with the recommendation of the President.

‡Moved with the recommendation of the President.